

**Central Administrative Tribunal
Principal Bench**

CP No. 505/2018 in OA No.991/2018

New Delhi, this the 24th day of August, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

D.K. Gupta, Age 63 years
S/o Sri R.L. Gupta, 613
New-Ashiana CGHS, Plot No.10, Sector-6
Dwarka, New Delhi-110075. ..Applicant

(By Applicant in person)

Versus

Union of India through

Ms. Aruna Sundararajan
Secretary, Department of Telecommunications
Sanchar Bhawan
20, Ashoka Road, New Delhi-110001. ..Respondent

ORDER (ORAL)

Justice L. Narasimha Reddy:-

This Contempt Petition is filed complaining that the respondents did not implement the direction issued by this Tribunal in its Order dated 06.03.2018 in OA No.991/2018.

2. Heard the petitioner who appears in person.

3. The OA was filed claiming certain reliefs. However, it was disposed of with a direction to the respondent to pass orders on the representation dated 18.09.2017 submitted by the applicant. The respondents, in turn, passed order dated 24.04.2018, dealing with subsequent representation dated 16.03.2018 filed by the applicant by mentioning the Order in the OA. In case the applicant is not satisfied with the contents of the order dated 24.04.2018, he can certainly pursue his remedy. Therefore, this CP is closed, leaving it open to the petitioner to pursue his remedy vis-a-vis the order dated 24.04.2018, in accordance with law.

(Pradeep Kumar)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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